

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Chief Justice's Secretariat)

Subject:- Appointment against the divisional cadre post of Counsellor in the Family Court, Jammu pursuant to Advertisement Notification No. 03 dated 26.06.2020.

ORDER

No. 1335

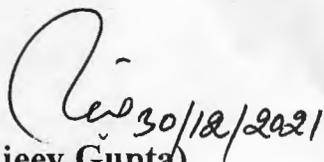
Dated 30-12-2021

Consequent upon the finalization of the selection process and preparation of Select-list by the Selection Committee, constituted for recruitment to the divisional cadre post of Counsellor in the Family Court, Jammu pursuant to Advertisement Notification No. 03 dated 26.06.2020, and the recommendation of the Selection Committee by Hon'ble the Chief Justice (Appointing Authority), the following candidate is appointed as Counsellor, against a substantive vacancy in the pay scale of L-7 (44900-142400), in the Family Court, Jammu, initially on probation for a period of two years.

S. No.	Roll No.	Name of the Candidate, Parentage & Address
1.	JC1075	Ms. Gokila Verma D/o Shri Vijay Kumar Verma R/o East Extension 1-A, Trikuta Nagar, Jammu.

- Note:-**
- Appointment shall be subject to verification of personal antecedents and the documents submitted by the candidate in support of her application form.
 - Posting order of appointee shall be issued separately.
 - For collection of posting order the appointee shall approach to the Principal Secretary to Hon'ble the Chief Justice within a period of 10 days from the date of issuance of this order. In case the appointee fails to collect her posting order within the stipulated time, it shall be presumed that she is not interested in taking up the job.

By Order.


(Rajeev Gupta)

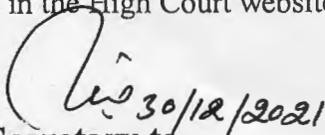
Principal Secretary to
Hon'ble the Chief Justice

No. 535-540/PSy-50

Dated 30-12-2021

Copy to the:

- Secretary to Hon'ble Mr. Justice Tashi Rabstan.
- Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
....for information of their Lordships.
- Registrar General, High Court of J&K and Ladakh, Jammu.
- Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
- Director, Information Jammu with the request to publish the order in the leading Daily Newspapers of both the divisions of the UT of J&K.
- Incharge NIC, High Court Wing, Jammu for uploading the same in the High Court website.


Principal Secretary to
Hon'ble the Chief Justice